

under SEEUY Scheme; and

(b) If so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL): (a) and (b) Under the Self-Employment for Educated Unemployed Youths (SEEUY) scheme, the applications received by the State agencies were to be scrutinised and recommended to banks. The banks on further examination sanctioned some cases while some were rejected and some remained pending.

As per information for the year 1993-94 received from States/UTs 3,38,491 applications were received, 1,38,772 applications were recommended to banks by District Industries Centre Task Forces and 50,803 applications were sanctioned loan by Banks. Self Employment for Educated Unemployed Youth Scheme was subsumed with Prime Minister's Rozgar Yojana in 1994-95.

The States/UTs have been advised that if there are still applications pending under SEEUY Scheme the applicants may be advised to apply under the Prime Minister's Rozgar Yojana Scheme.

[Translation]

Small Scale Units

2266. SHRI BHAGWAN SHANKAR RAWAT: Will the PRIME MINISTER be pleased to state:

(a) the number of small scale units found working in the country during each of the last three years, State-wise;

(b) the total amount invested in these units and the number of persons employed therein;

(c) whether money from Nationalised Banks, Life Insurance Corporation or other financial institutions including foreign loan has also been invested in these units;

(d) the number of such units which have not fallen sick so far;

(e) the target for setting up of such units during the Eighth Five Year Plan and the achievement made so far; and

(f) the quantum of export made by these units during each of the last three years together with value thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF RURAL INDUSTRIES AND AGRO AND RURAL INDUSTRIES): (SHRI M. ARUNACHALAM): (a) Small Scale Units are set up in the Private Sector. Any study to find out the Statewise number

of working units during the last 3 years has not been conducted. The estimate of total number of small scale units during the last 3 years in the country is as follows:—

(No. in lakhs)

Year	Registered*	Unregistered	Total
1991-92	14.98	5.84	20.82
1992-93	16.48	5.96	22.46
1993-94	17.72	6.12	23.84

*The SSI Units registered with State/UT Directorate of Industries.

The Statewise cumulative number of small scale units registered with various State/UT Directorate of Industries during the last three years is given in the Statement enclosed.

(b) There has been no Census in the last 3 years to find out the investment in these Units. According to Second All India Census of registered SSI Units held with reference year 1987-88, the average investment per unit was Rs. 1.60 lakhs (Book value). The SSI Units are estimated to have provided employment to 139.38 lakh persons as on 31st March, 1994.

(c) Yes, Sir.

(d) Data on sick SSI Units is maintained by the Reserve Bank of India (RBI). The number of sick Village and Small Industry Units at the end of March, 1994 was 2,56,452.

(e) No target has been fixed for setting up SSI Units in the Eighth Five Year Plan. Plan targets have been fixed on production and employment.

(f) The data in terms of quantum of export from SSI Sector is not maintained separately. However, the performance of small scale industrial sector in terms of value of exports during the last 3 years is given below:

(Rs. in Crores)

Year	Value of Exports
1991-92	13683
1992-93	17784
1993-94	24149
	(Provisional)

STATEMENT

Cummulative number of SIDO Units registered on permanent basis with State/UTs Directorates of Industries

S.No.	State/UT	Cumulative number of SIDO Units as at the end of December		
		1991	1992	1993
1.	2	3	4	5
1.	Andhra Pradesh	93261	105528	111082(E)
2.	Arunachal Pradesh	525	689	899(E)
3.	Assam	12805	14354	15814
4.	Bihar	76779	83263	87992
5.	Delhi	26226	29936	27603

1	2	3	4	5
6.	Goa	8148	5355	5591
7.	Gujarat	86220	95189	105283
8.	Haryana	74360	80175	85169
9.	Himachal Pradesh	11653	12204	12740
10.	Jammu & Kashmir	21677	23057	23980(E)
11.	Karnataka	80292	88513	96638
12.	Kerala	78420	85935	89918
13.	Madhya Pradesh	172545	201620	220356
14.	Maharashtra	89953	84148	86771
15.	Manipur	4059	4308	4571
16.	Meghalaya	1368	1569	1660
17.	Mizoram	2478	2592	2633
18.	Nagaland	615	644	675
19.	Orissa	18004	16740	17257
20.	Punjab	124453	129163	132152
21.	Rajasthan	82393	84886	86837
22.	Sikkim	209	224	245(E)
23.	Tamilnadu	116940	137625	160527
24.	Tripura	4987	5981	6604
25.	Uttar Pradesh	217376	248207	268345(E)
26.	West Bengal	139678	141825	143293
27.	Andaman & Nicobar	795	851	914
28.	Chandigarh	2765	2876	2973
29.	Dadra & Nagar Haveli	282	306	344
30.	Daman & Diu	385	430	505
31.	Lakshadweep	144	184	224
32.	Pondicherry	3198	3525	3793
TOTAL		1498193	1648385	1772485

E — Estimated

[English]

Ammonia Plant

2267. SHRI P.C. CHACKO: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether M/s. Fertilizers and Chemicals Travancore Ltd. have been permitted to set up a new Ammonia plant of 900 tonnes per day capacity;

(b) if so, the details thereof;

(c) the estimated cost involved in it;

(d) whether the estimated cost of the plant is likely to involve foreign exchange component; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) to (e). The Ammonia Plant Replacement Project of M/s. Fertilizers and Chemicals Travancore Limited (FACT), under implementation at Udyogmandal (near Cochin), Kerala, with a capacity for manufacture of 900 tonnes per day of ammonia was approved by the Government in May, 1993. The project is estimated to cost Rs. 618.43 crores with a foreign exchange component of Rs. 171.91 crores.

Land and Trade Unions by Kanpur Cantonment

2268. DR. LAL BAHADUR RAWAL: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware that lands to certain trade union organisations near the Army base in Kanpur Cantonment areas has recently been allotted;

(b) if so, the details thereof;

(c) whether some other trade union organisations are also proposed to be provided with similar lands;

(d) if so, the facts thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). The Indian National Defence Workers Federation was allotted 10,199 sq. ft. in Survey No. 573 on payment of annual rent and premium vide Ministry of Defence letter No. 718/2/L/L&C/72/88/D (Lands) dated 17th January, 1973. In 1983 this allotment was changed and land measuring 10,450 sq. ft. was allotted out of GLR Survey No. 701 to the Federation. This was further changed in 1993 and an area measuring 10,450 sq. ft. was allotted out of GLR Survey No. 520 in the Kanpur Cantonment to the Defence Workers Federation in lieu of the land allotted earlier.

(c) There is no proposal to allot defence land to any trade union organisation.

(d) and (e) Do not arise.

Information Technology Park in Bangalore

2269. DR. K.V.R. CHOWDARY:
SHRI C.P. MUDALA GIRIYAPPA:
SHRI K.G. SHIVAPPA:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have approved the Tata-Singapore consortium to set up an information technology park in Bangalore;

(b) if so, the terms and conditions thereof;

(c) the details of other companies seeking facilities in this park; and

(d) the time by which it is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENTS OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) and (b). Yes, Sir, the Government have approved a proposal for a new joint venture between Tata Industries Limited (40%), Government of Karnataka (20%), and Information Technology Park Investment Pvt. Ltd. (40%), a consortium of Singapore Companies for setting up an Information Technology Park at Whitefield in Bangalore catering the requirements of multinational companies and others who wish to expand in the field of Information Technology, Telecommunications and Electronics.

(c) The setting up of this park will provide the multi national companies facility to set up operations with